

N O T I C E

IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in-person at Panaji-Goa that from 6th March 2019 to 8th March 2019 :

I

The regular Division Bench comprising the Hon'ble Shri. Justice M. S. Sonak and the Hon'ble Shri. Justice Prithviraj K. Chavan will not be available for judicial work.

II


The reconstituted Division Bench comprising the Hon'ble Shri. Justice M. S. Sonak and the Hon'ble Kum. Justice Nutan D. Sardessai will take up the extant judicial assignment of the regular Division Bench headed by the Hon'ble Shri. Justice M.S. Sonak.

III

The Hon'ble Kum. Justice Nutan D. Sardessai sitting singly will not be available for judicial work. Urgent mentioning and placing of matters, if any, will be allowed before the Court presided over by the Hon'ble Shri. Justice C.V. Bhadang.

5th March 2019
High Court, Appellate Side
Bombay.

By order


(Ajit N. Mare)
Registrar (Judl-I)